NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 287/9//HDB/2017	
NAME OF THE COMPANY	Aliens Developers Pvt Ltd	
NAME OF THE PETITIONER(S)	K Janardhana Rao & Another	
NAME OF THE RESPONDENT(S)	-Aliens Developers Pvt Ltd & (2) Others	
UNDER SECTION	Sec 9 Of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ar. K. R. Kunny	G. Carry		
V. DOD WO	Count	98662090 54	mole

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)

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